

Neither the A.D. nor the
unserved notices have
been received back
in respect of all the
three respondents.

D
21/6/88.

(3)

Date: 21/6/1988

The applicant is present
person.

Mr. S.R. Atri, Advocate for
Mr. P.M. Pradhan, Counsel appears
for the respondents. Mr. Atri has
stated that Mr. Pradhan has
received instructions to appear
in the matter and therefore
some time would be required
for preparing the reply. Mr.
Atri, therefore prays for some
time to file the reply.

The applicant has no
objection.

By consent adjourned
to 26/7/1988 for reply.

No notice of this date
to any party.

The applicant need not
remain present on that date.

Mr. Atri
DR

Date: 26/7/88.

Neither the applicant
nor his Advocate is
present. Mr. S.R. Atri for
Mr. P.M. Pradhan, Advocate
appears for the respondents
Mr. T.B. Sawant, Inspector

P.T.O.